

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 13.02.2024

Appeal Lodging No. 7 of 2024

Shrikant Bhalakia & Anr.

..... Appellants

Versus

Securities & Exchange Board of India

... Respondent

ORDER :

1. Not on board. Mentioned today. List for admission alongwith Appeal No. 108 of 2024 on February 15, 2024.

13.02.2024
PTM

Ms. Meera Swarup
Technical Member